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Title: Message received from Rajya Sabha that at its sitting held on the 29th November, 2007, Rajya Sabha agreed without any amendment to the National Capital Territory of Delhi Laws (Special Provisions) Bill, 2007, passed by Lok Sabha at its sitting held on the 27th November, 2007.

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha: -

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 29th November, 2007 agreed without any amendment to the National Capital Territory of Delhi Laws (Special Provisions) Bill, 2007 which was passed by the Lok Sabha at its sitting held on the 27th November, 2007."

12.03 ¼ hrs.